

**Central Information Commission**  
**2<sup>nd</sup> Floor, B –Wing, August Kranti Bhawan**  
**Bhikaji Cama Place, R.K. Puram**  
**New Delhi-110066**

No. 5/1/2012/Admn.-CIC

Dated: 11.02.2014

**OFFICE ORDER**

Shri Ashutosh Sharma is selected for engagement as Legal Consultant in Central Information Commission on contract basis for a term of one year which may be extended further with the approval of competent authority.

2. He will be paid a consolidated sum of Rs.25,000/- per month. He shall work full time for the Commission during entire month. The codal formalities prescribed in GFRs, 2005 for the engagement of Consultants along with other Government instructions on such engagement shall apply. The contract of Legal Consultant can be terminated any time by the Commission without assigning any reason by giving a notice of 15 days. In case a Legal Consultant intends to leave during the period of contract, he is required to give a notice in writing of at least 15 days in advance. Other terms and conditions have been mentioned in the Commission's circular dated 12<sup>th</sup> December, 2012. He may also be assigned any other work by the Commission.

3. If Shri Ashutosh Sharma has not submitted original certificates at the time of interview he is required to submit the certificates at the time of joining the Commission. The engagement would be provisional subject to submission of the original certificates.

4. Shri Ashutosh Sharma may give his willingness in writing to join the Commission as Legal Consultant on the terms and conditions mentioned above within 7 days of receipt of this Office Order.

5. Shri Ashutosh Sharma may also join the Commission immediately after furnishing his willingness as per para 4 above along with the original documents mentioned at para 3 above, if any. He should complete the above process and join latest by 18.02.2014, failing which the offer would stand cancelled without further notice. No TA/DA will be paid for this purpose. He can give the intimation to this office also through E-Mail or Fax which are as follows: -

E-Mail: [sk.rabbani@nic.in](mailto:sk.rabbani@nic.in)  
Fax: 011 - 26180517

(S. K. Rabbani)  
Deputy Secretary (Admn.)  
Tel : 011-26717352

Copy to :-

- 1 The Pay & Accounts Officer, CAT, 1<sup>st</sup> Floor, AGCR Building, New Delhi.
- 2 AS&FA, DOPT, North Block, New Delhi.
- 3 Shri Ashutosh Sharma.
- 4 PPS to CIC.
- 5 PPS to ICs for information of ICs.
- 6 PS to Secretary, CIC.
- 7 PS to AS, CIC.
- 8 JS (MoRe)/JS (A&P)/JS (Law)/Director (P).
- 9 Shri M. K. Sharma, Registrar (Consultant).
- 10 Mr. Paul, Scientist –D, NIC with a request to upload the office order on CIC Website.
- 11 DDO/SO (GA)/Financial Consultant.
- 12 Personal file/Guard file.